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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.11/BB/1 8	-	Admission	14(1)	Tenshil Active Pharma science Ltd

SL. NO. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. VENKATRAMAN
HEGDE (PCS) PETITIONER 
9591104510

PCS for petitioner is present. The matter is listed today for admission.

Heard PCS. In this case, paper publication is not ordered. Therefore, the petitioner company is directed to make advertisement in "Deccan Chronicle" in English daily, Bangalore Edition and "Hosa Digantha", Kannada daily, Bangalore Edition, as per Rule 68(5) of NCLT Rules. The publication should be atleast 14 days before the date of hearing

The next date of hearing is fixed on 05.02.2018.



MEMBER (T)



MEMBER (J)